

SPECIAL BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/177(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	DMP VANIJYA PRIVATE LIMITED VS WILLIAMSON MAGOR & CO.LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Rishav Banerjee, Adv. : For Corporate Debtor
Mr. Srinjoy Bhattacharya, Adv.

ORDER

1. Ld. Counsel for the Corporate Debtor present.
2. Post this matter before Regular Bench on **11/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**